

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 729
TO BE ANSWERED ON 05.02.2026**

UNORGANISED WORKERS ON E-SHRAM PORTAL

729. # SHRI SHAMBHU SHARAN PATEL:

SHRI MITHLESH KUMAR:

SMT. MAYA NAROLIYA:

SHRI MAYANKKUMAR NAYAK:

SHRI BABUBHAI JESANGBHAI DESAI:

SMT. KIRAN CHOUDHRY:

SHRI RYAGA KRISHNAIAH:

Will the Minister of Labour and Employment be pleased to state:

- (a) the progress made in registration of workers of unorganized sector and gig economy on e-Shram Portal during year 2025 and till date along with the current status of coverage across States and sectors;**
- (b) the extent to which the e-Shram data has been integrated with social security schemes with a view to benefiting registered workers;**
- (c) the steps taken to improve data accuracy, portability and updation of worker profiles; and**
- (d) whether the Ministry proposes to further converge e-Shram portal with employment, skill development or welfare platforms and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW). The eShram portal registers the unorganised workers and provides them a Universal Account Number (UAN) on a self-declaration basis.

As on 29th January 2026, over 31.49 crore unorganised workers have already been registered on eShram portal.

Contd..2/-

State-wise Details of unorganised workers registered on eShram portal for the year 2025 and till date is at annexure-I.

Occupation Sector-wise Details of unorganised workers registered on eShram portal for the year 2025 and till date is at annexure-II.

State-wise Details of Platform based gig workers workers registered on eShram portal for the year 2025 and till date is at annexure-III.

In the eShram portal, registrations are undertaken only after successful Aadhaar-based eKYC authentication. This process ensures that duplicate or fraudulent registrations are effectively eliminated. Further, key fields such as Name, Gender, Date of Birth, Permanent Address, and Photograph are directly fetched from UIDAI to maintain data authenticity and accuracy. These measures collectively safeguard the integrity of the portal and prevent any misuse.

In keeping with the vision of the Budget Announcement 2024-25 on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram- “One-Stop-Solution” on 21st October 2024. eShram- “One-Stop-Solution” entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fourteen (14) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, insurance or skill development programmes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Mahatma Gandhi National Rural Employment Guarantee scheme (MGNREGS), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandana Yojana (PMMVY), etc.

Apart from the above, eShram has linkages with National Career Service (NCS) for Job Opportunities, Skill India Digital Hub (SIDH) for Skill Development, Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for Pension and convergence portal of MoHUA.

Annexure referred to in reply to Part (a) to (d) of the Rajya Sabha Unstarred Question No. 729 for 05.02.2026 regarding “Unorganised workers on e-shram portal” raised by Shri Shambhu Sharan Patel, Shri Mithlesh Kumar, Smt. Maya Naroliya, Shri Mayankkumar Nayak, Shri Babubhai Jesangbhai Desai, Smt. Kiran Choudhry and Shri Ryaga Krishnaiah.

State-wise Details of unorganised workers registered on eShram portal for the year 2025 and till date as on 29.01.2026.

S.No.	State/Uts	Registration for the year 2025	Registration till date as on 29.01.2026
1	Andaman And Nicobar Islands	2,730	35,204
2	Andhra Pradesh	6,52,006	88,10,383
3	Arunachal Pradesh	13,357	2,14,161
4	Assam	2,13,721	78,08,552
5	Bihar	25,31,844	3,22,36,178
6	Chandigarh	4,908	1,90,502
7	Chhattisgarh	1,01,154	86,39,009
8	Delhi	1,29,259	36,19,994
9	Goa	11,816	88,580
10	Gujarat	4,03,232	1,23,23,584
11	Haryana	65,613	54,20,949
12	Himachal Pradesh	30,294	20,15,837
13	Jammu And Kashmir	68,491	36,27,194
14	Jharkhand	1,96,860	98,13,917
15	Karnataka	5,44,905	1,10,26,900
16	Kerala	90,557	61,06,183
17	Ladakh	1,809	35,382
18	Lakshadweep	57	2,863
19	Madhya Pradesh	6,93,983	1,92,39,535
20	Maharashtra	9,08,109	1,83,40,084
21	Manipur	17,416	4,70,586
22	Meghalaya	33,224	3,60,839
23	Mizoram	7,770	72,953
24	Nagaland	10,748	2,42,525
25	Odisha	1,26,103	1,36,84,911
26	Puducherry	8,190	1,98,242
27	Punjab	1,42,507	59,21,137
28	Rajasthan	8,34,799	1,52,18,757
29	Sikkim	8,303	50,531
30	Tamil Nadu	6,14,422	95,79,670
31	Telangana	1,68,164	46,38,394
32	The Dadra And Nagar Haveli And Daman And Diu	1,503	75,782
33	Tripura	15,206	9,01,720
34	Uttar Pradesh	4,75,842	8,42,57,481
35	Uttarakhand	46,132	31,07,417
36	West Bengal	1,34,118	2,65,50,201
	Total Registration	93,09,152	31,49,26,137

Annexure-II

Annexure referred to in reply to Part (a) to (d) of the Rajya Sabha Unstarred Question No. 729 for 05.02.2026 regarding “Unorganised workers on e-shram portal” raised by Shri Shambhu Sharan Patel, Shri Mithlesh Kumar, Smt. Maya Naroliya, Shri Mayankkumar Nayak, Shri Babubhai Jesangbhai Desai, Smt. Kiran Choudhry and Shri Ryaga Krishnaiah.

Occupation Sector-wise Details of unorganised workers registered on eShram portal for the year 2025 and till date as on 29.01.2026.

S.No.	Occupation Sector	Registration Count for the year 2025	Registration Count till date as on 29.01.2026
1	Agriculture	37,71,962	16,29,65,154
2	Apparel	8,02,347	2,06,81,800
3	Automobile & Transportation	2,96,417	84,66,538
4	Banking, Financial Services & Insurance	1,655	45,753
5	Beauty & Wellness	92,056	21,33,173
6	Capital Goods & Manufacturing	1,30,325	65,03,621
7	Construction	8,61,752	2,87,39,365
8	Domestic and Household Workers	5,66,614	2,93,68,566
9	Education	1,79,337	53,00,677
10	Electronics & HW	1,18,332	50,67,316
11	Food Industry	2,92,226	17,01,669
12	Gem & Jewellery	23,327	10,30,499
13	Glass & Ceramics	6,773	2,92,362
14	Handicrafts & Carpets	62,239	23,66,127
15	Healthcare	2,02,663	35,66,574
16	Leather Industry Works	1,33,240	61,76,151
17	Mining	11,027	4,58,540
18	Miscellaneous	11,47,254	1,47,63,996
19	Musical Instruments	8,587	1,16,914
20	Office Administration & Facility Management	1,89,343	30,70,936
21	Organised Retail	1,898	88,993
22	Printing	17,043	5,07,404
23	Private Security	15,507	4,64,075
24	Professionals	30,484	8,34,155
25	Retail	57,778	23,84,362
26	Service	13,745	3,04,511
27	Textile & Handloom	5,262	2,07,990
28	Tobacco Industry	39,508	27,38,506
29	Tourism & Hospitality	2,24,021	43,72,098
30	Wood & Carpentry	6,430	2,08,312
	Total Registration	93,09,152	31,49,26,137

Annexure-III

Annexure referred to in reply to Part (a) to (d) of the Rajya Sabha Unstarred Question No. 729 for 05.02.2026 regarding “Unorganised workers on e-shram portal” raised by Shri Shambhu Sharan Patel, Shri Mithlesh Kumar, Smt. Maya Naroliya, Shri Mayankkumar Nayak, Shri Babubhai Jesangbhai Desai, Smt. Kiran Choudhry and Shri Ryaga Krishnaiah.

State-wise Details of Platform based gig workers workers registered on eShram portal for the year 2025 and till date as on 29.01.2026.

S.No.	States	Registration count for the year 2025	Registration count till date as on 29.01.2026
1	Andaman And Nicobar Islands	178	194
2	Andhra Pradesh	38,012	39,181
3	Arunachal Pradesh	550	676
4	Assam	17,373	27,543
5	Bihar	1,03,515	1,09,704
6	Chandigarh	2,579	2,672
7	Chhattisgarh	5,453	6,120
8	Delhi	47,100	49,593
9	Goa	861	922
10	Gujarat	30,889	34,918
11	Haryana	18,710	20,417
12	Himachal Pradesh	1,685	1,853
13	Jammu And Kashmir	2,751	3,440
14	Jharkhand	13,698	15,965
15	Karnataka	35,189	37,954
16	Kerala	10,774	11,232
17	Ladakh	39	48
18	Lakshadweep	3	4
19	Madhya Pradesh	30,799	34,693
20	Maharashtra	1,23,152	1,35,122
21	Manipur	646	693
22	Meghalaya	755	815
23	Mizoram	114	147
24	Nagaland	520	567
25	Odisha	15,375	16,737
26	Puducherry	443	487
27	Punjab	14,593	15,339
28	Rajasthan	35,090	38,402
29	Sikkim	297	321
30	Tamil Nadu	29,559	31,964
31	Telangana	27,543	30,038
32	The Dadra And NagPar Haveli And Daman And Diu	120	145
33	Tripura	1,812	2,055
34	Uttar Pradesh	1,22,349	1,31,012
35	Uttarakhand	5,312	6,181
36	West Bengal	30,131	54,839
	Total Registration	7,67,969	8,61,993
